

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 255 of 2017**

Muneshwar Lohra

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...

**Appellant**

**-versus-**

D. Kappu Samy & Others

...

**Respondents**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING**

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**For the Appellant :** Mr. Prashant Kumar Rahul, Advocate

**For the Respondents :** Mr. Alok Lal, Advocate

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**7/ 05.04.2021** Mr. Alok Lal, learned counsel appearing for the Insurance Company prays for some time.

Prayer for time is allowed. This case is adjourned.

**(Ananda Sen, J.)**

Kumar